



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND  
DEVELOPMENT AUTHORITY OF INDIA

IRDA/ INT/ CIR/ CDB/ 082 / 05/ 2018

22<sup>nd</sup> May, 2018

To

All Insurers

All Insurance Marketing Firms

**Re: Constitution of Central Database of Licensed Insurance sales persons in India (ENVOY) at IIB – Phase II**

This is further to Circular No IRDAI/INT/CIR/CDB/19708/2017 dated 24.8.2017 which refers to constitution of a Central Database of all Licensed Insurance Sales Persons in India at Insurance Information Bureau of India (IIB). All Insurance Intermediaries have therein been advised to upload requisite details of Qualified Persons, Specified persons and Authorised verifiers, on the database of IIB.

Further to the above, the second phase of ENVOY is now ready. Insurers are hereby directed to upload details of their Individual Agents and IMFs are directed to upload details of their Insurance Sales Persons in the prescribed format. The web link for ENVOY is <https://envoy.iib.gov.in> and the data formats for web upload, user guide and other details are available in a downloadable format from the web link. Insurers are advised to complete upload of their data not later than 30.6.2018

Insurers may e-mail their request for creation of secure login credentials etc to Shri Srikanth Pokkuluri (Head-IT) [[srikanth.pokkuluri@iib.gov.in](mailto:srikanth.pokkuluri@iib.gov.in), 8008947272] and Shri Srinivas Sankar Sethi (Project manager) [[srinivassethi@iib.gov.in](mailto:srinivassethi@iib.gov.in), 9032723168] of IIB.



P.J. Joseph

Member (Non-Life)

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